## Central Administrative Tribunal Principal Bench, New Delhi

**CP No. 511/2017** in **OA No. 1233/2014** MA No. 2831/2017 MA No. 2832/2017

New Delhi this the 10th day of August, 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri Gunjan Prasad, S/o Shri Tarkeshwar Prasad, Presently posted as CIT (ITC), Lok Nayak Bhawan, Khan Market, New Delhi

- Applicant

(By Advocate: Mr. N.S. Dalal)

Versus

B.D. Bishnoi, Member (Personnel &Vigilance) CBDT, North Block, New Delhi

- Respondent

## ORDER (Oral)

## Justice Permod Kohli:

After arguing for some time, Mr. N.S. Dalal, learned counsel for the petitioner, seeks to withdraw this Contempt Petition with liberty to seek any other appropriate remedy available under law. The prayer is allowed. The Contempt Petition is dismissed as withdrawn. All ancillary applications stand disposed of.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli)
Chairman

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